BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FORTY-EIGHTH REPORT

(Presented on 24.3.1995)

The Business Advisory Committee held a sitting on Friday, the 24th March, 1995.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
 - (1) General Discussion on General Budget for 1995-96.
 - (2) Submission to the Vote of the House the Demands for Grants on Account (General) for 1995-96.
 - (3) Discussion and Voting on Supplementary Demands for Grants (General) for 1994-95.
 - (4) General Discussion on the Jammu & Kashmir Budget for 1995-96.
 - (5) Submission to the Vote of the House the Demands for Grants on Account (Jammu & Kashmir) for 1995-96.
 - (6) Discussion and Voting on Supplementary Demands for Grants (Jammu & Kashmir) for 1994-95.
 - (7) General Discussion on Railway Budget for 1995-96.
 - (8) Submission to the Vote of the House the Demands for Grants on Account (Railways) for 1995-96.
 - (9) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1994-95.
 - (10) The Cotton Transport Repeal Bill, 1994, as passed by Rajya Sabha.

 (Consideration and passing)
 - (11) The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 1994.

 (Consideration and passing)

3. The Committee also recommend that in order to provide sufficient time for-completion of urgent items of Government financial business, the House may sit upto 7 P.M., if necessary, from Monday, the 27th March, 1995 till Friday, the 31st March, 1995.

New Delhi; March 24, 1995 Chaitra 3, 1917 (Saka) SHIVRAJ V. PATIL, Chairman, Business Advisory Committee.

10 hours

3 hours

3 hours

1 hour

1 hour